



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No.1036/2021**

**This the 04<sup>th</sup> day of June, 2021**

(Vacation Bench)

(Through Video Conferencing)

**Hon'ble Mr. R. N. Singh, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Swadesh Chatterjee, aged about 57,  
Designation –Casual Painter,  
S/o Late Shri Mahinder Chatterjee,  
R/o B- Block, Gali No. 4,  
House No. 63, Dayal Puri, P.O. Gokal Puri,  
New Delhi – 110094.

... Applicant

(By Advocate: Mr. Pushpinder Yadav)

**Versus**

1. Union of India,  
Through its Secretary,  
Ministry of Information & Broadcast,  
Shastri Bhawan, New Delhi – 110001.
2. The Prasar Bharti,  
Through its Chief Executive Officer,  
Doordarshan Bhawan, Tower-B,  
Copernicus Marg, New Delhi – 110001.
3. The Doordarshan Kendra,  
Through its Director General,  
Doordarshan Bhawan, Tower-B,  
Copernicus Marg, New Delhi – 110001.

... Respondents

(By Advocate : Mr. Manjeet Singh Reen)



## **O R D E R (ORAL)**

### **R. N. Singh, Member (J):**

After arguing for some time, Mr. Pushpinder Yadav, learned counsel for the applicant sought permission of this Tribunal to withdraw the present OA with liberty to the applicant to file a better OA in accordance with law, if so advised. Permission is granted.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(R. N. Singh)**  
**Member (J)**

/ravi/ankit/